

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **12.06.2024 (WEDNESDAY)**
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)
Hon'ble Mr. Jatindranath Swain, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No.158/2024 For Condone Delay IA No. 424/2024 Delay in refiling IA No. 423/2024 For Stay IA No. 425/2024	Tamil Nadu Warehousing Corporation Vs Mr. Anurag Goel, RP of Shree Ambika Sugars Ltd. & Anr.	Mr. C Selvaraj	
2	Comp App (AT) (CH) (Ins) No. 169/2024 For Stay IA No. 450/2024	Bank of Baroda & 2 Ors. Vs Dr. KC Ramaswami & Ors.	Mr. G Kalyan Jhabakh	
3	Comp App (AT) (CH) (Ins) No. 180/2024 For Condone Delay IA No. 490/2024 For Stay IA No. 491/2024	Punjab National Bank Rep by its AGM Mr. PV Lakshmi Narayanan Vs Pankaj Srivatsava & Anr.	Mr. Varun Srinivasan	

For Direction

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	IA No. 469/2024 (Adv. Hg.) Comp App (AT) (CH) (Ins) No. 354/2023 IA No. 1075, 1076, 1077/2023 & IA No. 433/2024	Sriharan Sripathmanathan rep by Mr.E. Sivanandam & Anr. Vs Malabar Hotels Pvt Ltd. & 7 Ors.	Ms. J Parimalam	Mr. Jose John- R1- R4, R7 Ms. C Keerthana- R6

5	TA (AT) No. 275/2021 (CA (AT) No. 54/2020 For Stay IA No. 869/2020)	AI-Sami Agro Products Pvt. Ltd. & 6 Ors. Vs Mrs. DuanHongli & Anr.	Mr. Aaditya A Pande	M/s Hussein & Co
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For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	TA No 48/2021 (Comp App (AT) No. 192/2019) For Stay IA No. 986/2022 Additional docs. IA No. 987/2022	Ennes Capital P Ltd & 17 Ors Vs Hyderabad Securities & Enterprises Ltd & 17 Ors	Mr. Avinash Krishnan Ravi	Mr. Anant Merathia- R1-R13 Mr. Y.Suryanarayana R14 -R17
7	TA (AT) No. 219/2021 (CA (AT) (Ins) No. 23/2020)	Sansar Investment & Finance Company Pvt. Ltd. Vs Atlantic Spinning & Weaving Mills Ltd & Anr. WITH	Mr. Ankur Goyal	Mr. VV Sivakumar R2
8	TA (AT) No. 229/2021 (CA (AT) (Ins) No. 342/2020)	Sai Syntex Co. Vs Atlanti Spinning & Weaving Mills Ltd.	Mr. Saket Singh	Mr. VV Sivakumar
9	TA (AT) No. 250/2021 (CA (AT) (Ins) No. 912/2020)	Mrs. Shashikala Indermal Jain Vs Mr. Tadikonda Abhishek Emmanuel, Director of Dealberg Technologies Pvt. Ltd.	Kairav Anil Trivedi, PCS	
10	TA (AT) No. 139- 140/2021 (Comp App (AT) No. 186-187/2020)	Vyspar Mandir Palarivattom & Anr. Vs Usha OK WITH	Ms. Lily Francis	Mr. Rony Oommen John
11	TA (AT) No. 141- 142/2021 (Comp App (AT) No. 188-189/2020)	Vyapar Mandir Palarivattom Pvt Ltd & Anr. Vs VD Viju	Ms. Lily Francis	Mr. Rony Oommen John

		WITH		
12	TA No. 143-144/2021 (Comp App (AT) No. 190-191/2020	Vyapar Mandir Palarivattom Private Limited & Anr. Vs Babu Foustine WITH	Ms. Lily Francis	Mr. Rony Oommen John
13	TA No.145 & 136/2021 (Comp App (AT) No. 192-193/2020	Vyapar Mandir Palarivattom Pvt Ltd & Anr. Vs Saramma Mohan WITH	Ms. Lily Francis	Mr. Rony Oommen John
14	TA (AT) No. 146-147/2021 (Comp App (AT) No. 194-195/2020)	Vyapar Mandir Palarivattom Pvt Ltd & Anr. Vs Alice P M WITH	Ms. Lily Francis	Mr. Rony Oommen John
15	TA No. 148-149/2021 (Comp App (AT) No. 196-197/2020	Vyapar Mandir Palarivattom Private Ltd. & Anr. Vs Omana T.H. WITH	Ms. Lily Francis	Mr. Rony Oommen John
16	TA No. 150-151/2021 (Comp App (AT) No. 198-199/2020	Vyapar Mandir Palarivattom Private Limited & Anr. Vs K.G. Lekha WITH	Ms. Lily Francis	Mr. Rony Oommen John
17	TA No. 152-153/2021 (Comp App (AT) No. 200-201/2020)	Vyapar Mandir Palarivattom Private Limited & Anr Vs Ramesh O.T	Ms. Lily Francis	Mr. Rony Oommen John

For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18	TA (AT) No. 192/2021 (CA (AT) Ins 1405/2019)	Geetha Sugars Vs The Indian Sugars and Refiners Ltd.	Mr. Mithun Shashank	Mr. Abhijit Atur

19	Comp. App (AT) (CH) (Ins) No.147/2022 For Exemption IA No.342/2022 For Stay IA No.343/2022	Ferrous Metallic Enterprises Rep by Mr. Suresh Reddy & Anr. Vs Progressive Power Solution LLP & 9 Ors.	Mr. VK Sajith	Mr. Y. Suryanarayana-R2 Mr. R Sivaraman-R3, R4 Mr. Tepasvilal Deora, PCS- R8 Ms. N Madhusruthi- R10
20	Comp App (AT) (CH) (Ins) No. 383/2022 For Stay IA No. 909/2022	Mr. T Venkatram Reddy Vs L&T Finance Ltd. & Anr.	M/s. Krutika Raghavan Associates	Mr. Shabbeer Ahmed- R1
21	Comp App (AT) (CH) No. 58/2023 For Condone Delay IA No. 687/2023 For Exemption IA No. 685/2023 Leave to file IA No. 686/2023	Commissioner of Customs (Preventative) Vs Thiru Arooran Sugars Ltd. Rep by its Liquidator & 2 Ors.	Mr. SR Sundar	Mr. B Dhanaraj-R1 Mr. S Kaushik Ramaswamy- R2
22	Comp App (AT) (CH) No. 108/2023 For Stay IA No. 1370/2023	Reliance Commercial Finanace Ltd. Vs Mr. Venkatraman Subramanian, Liquidator of JBM Homes Pvt. Ltd. & Anr.	Ms. K Jayasudha	Ms. M Savitha Devi- R1 Mr. Srinivasan- R2
23	Comp App (AT) (CH) (Ins) No. 350/2023	Shri S. Palaniappan Liquidator of Nathella Sampath Jewelry Pvt. Ltd. Vs Nathella Prapanna Kumar, Suspended Director of the Corporate Debtor & 6 Ors.	M/s S Indumathi Ravi & Associates Mr. R Sanjeev	Mr. Pawan Jhabakh- R4, R5
24	Comp App (AT) (CH) No. 10/2024 For Exemption IA No. 163/2024 For Stay IA No. 162/2024	M. Sai Sudhakar & 2 Ors. Vs Mantrawadi Nagachandrika & 9 Ors.	Mr. Anshuman Sharma	Mr. Asad Hussain R1- R5
25	Comp App (AT) (CH) No. 23/2024 For Exemption IA No. 382/2024 For Stay IA No. 383/2024	Nagarjuna Agro Chemicals Pvt. Ltd & 3 Ors. Vs Mr. Shrikant Gopilal Rathi & 3 Ors.	Dr. SV Rama Krishna Ms. Lakshana Viravalli	Mr. K Gowtham Kumar/Caveator
26	Comp App (AT) (CH) No. 25/2024 For Stay	Mr. Ravi Shankar Gopalakrishnan Vs	Mr. K Rajendran	Dr. SV Ramakrishna- R2 R3

	IA No. 451/2024	Hyderabad Pollution Controls Ltd & 2 Ors.		
27	Comp App (AT) (CH) (Ins) No. 130/2024 For Condone Delay IA No. 349/2024 For Exemption IA No. 350/2024	Bank of Maharashtra Vs Kambhammettu Sri Vamsi, RP of Mantenna Laboratories Ltd. & Anr. WITH	Mr. T Ravichandran	Ms. S Indumathi- R2
28	Comp App (AT) (CH) (Ins) No. 132/2024 For Condone Delay IA No. 359/2024 To dispense with IA No. 358/2024 For Stay IA No. 357/2024	Bank of Maharashtra Vs Kambhammettu Sri Vamsi, RP of Mantenna Laboratories Ltd.& Anr.	Mr. T Ravichandran	Ms. S Indumathi- R2
29	Comp App (AT) (CH) (Ins) No. 154/2024 Delay in representation IA No. 409/2024 For Stay IA No. 408/2024 For Exemption IA No. 410/2024	Smt. Yarlagadda Padmavathi Vs State Bank of India & Anr. WITH	Mr. Kumar Anurag Singh	
30	Comp App (AT) (CH) (Ins) No. 155/2024 Delay in refiling IA No. 412/2024 For Stay IA No. 413/2024 For Exemption IA No. 411/2024	Smt. Yarlagadda Padmavathi Vs State Bank of India & Anr. WITH	Mr. Kumar Anurag Singh	
31	Comp App (AT) (CH) (Ins) No. 156/2024 Delay in representation IA No. 414/2024 For Stay IA No. 417/2024 For Exemption IA No. 415 & 416/2024	Shri Yarlagadda Madhu Mohan Vs State Bank of India & Anr.	Mr. Kumar Anurag Singh	

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
32	Comp App (AT) (CH) (Ins) No. 137/2022	Samrat Khanna Vs LEPL Projects Limited WITH	Mr. K. Gaurav Kumar, CS	Mr. Y Suryanarayana
33	Comp App (AT) (CH) (Ins) No. 138/2022	Balaji Durairaj Vs LEPL Projects Limited	Mr. K. Gaurav Kumar, CS	Mr. Y Suryanarayana
34	Comp App (AT) (CH) (Ins) No. 178/2023 Urgent Hearing IA No. 576/2023 For Stay IA No. 577/2023	Y Shivaram Prasad Vs S. Dhanapal, Liquidator of Servalakshmi Paper Limited & 4 Ors WITH	M/s Ramani and Shankar Mr. Pranav V Shankar	Mr. AM Ilango- R1 Mr. B Dhanaraj-R2 Ms. Abitha Banu-R5
35	Comp App (AT) (CH) (Ins) No. 180/2023 For Stay IA No. 579/2023	Indian Overseas Bank Vs Mr. S. Dhanapal Liquidator of M/s Servalakshmi Paper Ltd. & Anr. WITH	Mr. ML Ganesh	Mr. AM Ilango- R1 Mr. B Dhanaraj-R2
36	Comp App (AT) (CH) (Ins) No. 186/2023 For Exemption IA No. 598 & 599/2023 For Stay IA No. 597/2023 Additional docs. IA No. 673/2023	VMS Industries Limited Vs Mr. S Dhanapal, Liquidator & 3 Ors	Mr. Nakul Mohta	Mr. AM Ilango -R1 Mr. B Dhanaraj-R4
37	Comp App (AT) (CH) (Ins) No. 125/2023 For Stay IA No. 426/2023 For Urgent Listing IA No. 425/2023	Mr. Sutanu Sinha Vs M/s. Litostroj Power D.O.O WITH	Mr. Nithyavendhan K	Mr. Arun Karthik Mohan
38	Comp App (AT) (CH) (Ins) No. 224/2023	Litostroj Power D.O.O. Vs IVRCL Limited & Anr.	Mr. Arun Karthik Mohan	Mr. Nithyavendhan K
39	Comp App (AT) (CH) (Ins) No.25/2021 For Condone Delay IA No. 58/2021 To Dispense with IA No.59/2021	Sequent Electricals Vs Refex Energy Limited	Mr. A Saravanan & S. Santhosh	Mr. Kumarpal R Chopra

40	Comp App (AT) (CH) (Ins) No.303/2021	Pradeep Kumar & 52 Ors. Vs Shri Rajendran, RP & 3 Ors.	Mr. Philip Mathew	Mr. Vinod PV- R1 Mr. Sankar P Panicker- R2, R4
41	Comp App (AT) (CH) (Ins) No.285/2022	IDBI Trusteeship Services Limited Vs. Ozone Urbana Infra Developers Pvt. Ltd.	Mr. Edward James	Mr. Perikal K Arjun
42	Comp App (AT) (CH) (Ins) No.272/2022 For Stay IA No. 583/2022	Jai Jinendra Enterprises & 7 Ors. Vs Sanjeevi C & Anr. WITH	Mr. Pawan Jabakh	Ms Jayanthi K Shah- R1
43	Comp App (AT) (CH) (Ins) No. 295/2022 To Adv. Hg. IA No. 207/2024	Jai Jinendra Enterprises & 7 Ors. Vs Sanjeevi C & Anr.	Mr. Pawan Jabakh	Ms Jayanthi K Shah- R1 Mr. S Ramesh- R2
44	Comp App (AT) (CH) (Ins) No. 318/2022 For Exemption IA No. 674/2022 For Stay IA No 673/2022	Chief Executive Officer Vs P. Sriram Liquidator M/s. Bharat Coal Chemicals Ltd.	M/s Aquilaw	Mr. S. Sathiyarayanan
45	Comp App (AT) (CH) (Ins) No. 403/2022 For Stay IA No. 978/2022 For Exemption IA No. 979/2022 Additional Documents IA No. 980/2022	Bhavna Jain Vs State Bank of India & Anr	Mr. Pawan Jhabakh	Mr. K Chandrasekaran- R1
46	Comp App (AT) (CH) (Ins) No. 418/2022	Sanket Kumar Agarwal & Anr. Vs APG Logistics Pvt Ltd.	Mr. Akshat Singh	Mr. K. Gaurav Kumar, CS
47	Comp App (AT) (CH) (Ins) No. 41/2024 Urgent listing IA No. 126/2024 For Stay IA No. 125/2024	Mr. Prashant Deshpande, Erst. Director & 2 Ors. Vs Mr. Matta Pedda Srinivas, Liquidator of Bartronics Global Solutions Ltd. & 2 Ors.	Mr. Amir Bavani	Mr. T Deendhayalan- R1

48	Comp App (AT) (CH) (Ins) No. 85/2024 For Urgent Listing IA No. 242/2024 For Stay IA No. 243/2024	M/s. Infokall Enterprise Solutions Limited, Rep by its Authorised Rep Mr Ramnath Reddy Kristipati Vs Mr. Matta Pedda Srinivas, Liquidator of M/s Bartronics Global Solutions Ltd. & Anr.	M/s Rishika Kumar	Mr. T Deenadhayalan- R1 R2
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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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